

approvals. All steps are taken to ensure that the applications are disposed of within this time frame.

Funds for Jawahar Rozgar Yojana

6497. SHRISATYAGOPAL MISRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reduce the amount earmarked under the Jawahar Rozgar Yojana during the current financial year 1991-92 and the next financial year 1992-93; and

(b) if so, the details thereof; and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIG. VENKAT SWAMY): (a) and (b). On account of resource constraints, budget allocation made in respect of Jawahar Rozgar Yojana (JRY) for the year 1991-92 were revised from Rs. 2100 crores to Rs. 1825 crores. For the year 1992-93, there is no proposal to reduce the budget estimate of Rs. 2046 crores.

Migration of Rural Labour to Urban Areas

6498. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the migration of rural workforce to the urban areas is increasing;

(b) if so, the steps taken to check the migration; and

(c) the schemes proposed to be implemented for the purpose in Eighth Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). Information is be-

ing collected and will be laid on the Table of the House.

Allotment of stalls at ISBT, Delhi

6500. SHRI K.P.SINGH DEO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the shops/stalls on Inter-State Bus Terminals are allotted for one year through open auctions;

(b) if so, whether the same procedure has been adopted in the allotment of shops/stalls at the ISBT Delhi; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Yes, Sir, shops/stalls at ISBT are allotted for a period of 11 months by inviting tenders and the licence is extended/renewed on a year basis subject to enhancement of licence fee as per terms and conditions approved by the competent authority. This procedure is observed by the DDA.

[*Translation*]

Illegal Possession of DDA Land

6501. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any complaints of illegal possession of DDA land have been received during the last three years;

(b) if so, the details thereof; and the areas to which these complaints belong; and

(c) the action taken by the Government in this regard?